NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 2403/2022 C.P. (IB)/532(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2022

NAME OF PARTIES: - Anish Niranjan Nanavaty
IN THE MATTER OF
Asset Reconstruction Company Ltd
V/s
V. Hotels Ltd

APPEARANCE :
FOR APPLICANT : Adv. Sr. Adv. Gaurav Joshi a/w Abhishek Swaroop
FOR RESPONDENT : Adv. Hitesh Sachar

Section: 60(5) U/S 7 of Insolvency and Bankruptcy Code, 2016
ORDER

The matter is taken up through Virtual Hearing (VC).

IA-2403/2022 – This Application is filed by RP under section 60(5) of Insolvency and Bankruptcy Code, 2016. Heard Sr. Counsel Gaurav Joshi for the Applicant/RP. **Reserved for Orders**.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
05.09.2022
AARTI